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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) A. K. DOS	Counsel for petitioner	A. K. Dos
2) Rohini Ravkumar	Counsel for Petitioner Respondent	Rohini

ORDER

Both the parties in person alongwith their counsel are present. Both the counsel submitted that they intend to settle the issue and they met together in the presence of Shri R Shankaranarayanan, Senior Counsel. It has been proposed to appoint a Chartered Accountant for making the valuation of the shares and other aspects as suggested by the parties. Counsel for petitioner stated that they have suggested the names of the Chartered Accountants to be appointed as Valuer. Both the parties are directed to file a memo in relation to the work to be assigned to the Chartered Accountant. Time extended at request. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)